

Government of India
Ministry of Development of North Eastern Region

Rajya Sabha
UNSTARRED QUESTION No. 1345

To be answered on
Thursday, December 11, 2025/20 Agrahayana, 1947 (Saka)

QUESTION
Development projects in Autonomous District Councils

1345. Ms. Sushmita Dev:

Will the Minister of Development of North Eastern Region be pleased to state:

- (a) the details of the ongoing development projects, along with those running behind schedule, in the Autonomous District Councils of Bodoland, Dima Hasao and Karbi Anglong;
- (b) whether a number of projects are delayed due to financial sanctions and discrepancies in fund release; and
- (c) if so, the details thereof and the action taken by Government in this regard?

ANSWER

The Minister of State of the Ministry of Development of North Eastern Region
[Dr. Sukanta Majumdar]

(a) to (c) The details of the ongoing developmental projects sanctioned by the Ministry of Development of North Eastern Region (MDoNER) under the Special Development Packages (SDPs) in respect of the Bodoland Territorial Council (BTC), Karbi Anglong Autonomous Territorial Council (KAATC) and Dima Hasao Autonomous Territorial Council (DHATC) are annexed. The implementation period of the projects sanctioned by the MDoNER depends upon various factors such as the geographical location, terrain, availability of land, mandatory statutory clearances, removal of obstacles, financial closures etc.

The MDoNER has taken several steps for expediting the selection/sanction of projects and the release of funds in respect of the sanctioned projects, which, inter-alia, include the following:

- (i) Online submission of project proposals for selection/sanction through the Poorvottar Vikas Setu (PVS) portal of the MDoNER.
- (ii) Single stage submission of project proposals for selection/sanctions.
- (iii) Convening meetings of EIMC almost on a monthly basis instead of quarterly basis as per the Guideline of the scheme.
- (iv) Online submission of requests for release of funds through the Poorvottar Vikas Setu (PVS) portal of the MDoNER.
- (v) Releasing of funds in four installments based on the predefined milestones achieved in the execution of the project thereby streamlining the process for release of funds.

ANEXURE REFERRED IN REPLY TO PARTS (a) to (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1345 FOR 11th DECEMBER, 2025 REGARDING “DEVELOPMENT PROJECTS IN AUTONOMOUS DISTRICT COUNCILS”

S.No.	Name of the Council	Project Name	Sanctioned Cost (Rs. in Cr)
1.	Bodoland Territorial Council	Construction of RCC Bridge No. 3/1 over Puthimari river at Dolonghat (Dhulabari)	8.00
2.	Bodoland Territorial Council	Development of industrial estates for setting up of Small/Medium industries at Ramphalbil (Kokrajhar)	14.40
3.	Bodoland Territorial Council	Industrial Estate, Lakhibazar at Kokilabari, District Baksa	18.40
4.	Bodoland Territorial Council	Bodoland Movement Memorial Museum at Salbari, Baksa	29.99
5.	Bodoland Territorial Council	Construction of Sports Academy at Udalguri district	171.86
6.	Bodoland Territorial Council	Construction of Hotel and Tourism Management Institute of Chirang.	44.72
7.	Bodoland Territorial Council	Food Processing Plant with cold storage facilities at Goladangi in Kokrajhar District.	41.33
8.	Bodoland Territorial Council	Food Processing Plant with cold storage facilities at Lalpool, Udalguri District	39.60
9.	Bodoland Territorial Council	Food Processing Plant with cold storage facilities at Nakuchi, Baksa District	42.85
10.	Karbi Anglong Autonomous Territorial Council	Construction of Umpoo to Deori Tiniali Road via Longle Ethan upto Mulahin with cross drainage structure	11.56
11.	Karbi Anglong Autonomous Territorial Council	Improvement of Kheroni Rongpongbong Road from 37.10th Km to 46.10 th Km	3.20
12.	Karbi Anglong Autonomous Territorial Council	Construction of Road with Mealling and Black Topping from NH-36 at Disobai to Batlok towards Thekarajan (Length 12 km)	15.00
13.	Karbi Anglong Autonomous Territorial Council	Construction of road with M & BT from Chek Artu to Belending to Bera-Arlok, 1 9.35km	7.56
14.	Karbi Anglong Autonomous Territorial Council	M & BT and construction from Umkhirmi to Somaton Bukroh	7.34
15.	Karbi Anglong Autonomous Territorial Council	Establishment of clean meat selling booths with slaughtering facilities for pork, mutton/chevon & chicken at different markets of Karbi Anglong	4.50
16.	Karbi Anglong Autonomous Territorial Council	Project Development of Diphu Town Lake for Recreation	15.60
17.	Karbi Anglong	Greater Umswai Water Supply Scheme	17.15

	Autonomous Territorial Council		
18.	Karbi Anglong Autonomous Territorial Council	Construction and improvement of Hamren town Internal Road (length 15.66 km)	62.80
19.	Karbi Anglong Autonomous Territorial Council	Widening & Improvement of existing 2 lane to 4 lane road from Mahatma Gandhi Park Road to Lumding road University campus(L-8.300 Km)	105.16
20.	Karbi Anglong Autonomous Territorial Council	42MW solar project at Bong long Terang village Karbi Anglong	201.83
21.	Karbi Anglong Autonomous Territorial Council	Hotel and Tourism Management Institute at Diphu, in Karbi Anglong	63.46
22.	Karbi Anglong Autonomous Territorial Council	Construction of Roads from 5th KM of DLHS road to Langkaijan- Ch. 0.00 Km to 14 Km	47.29
23.	Dima Hasao Autonomous Territorial Council	C/o Community Hall at Mahur under PWD (Building), Haflong division	2.94
24.	Dima Hasao Autonomous Territorial Council	Construction of Veer Sambhudhan Phonglo Memorial Park at Maibang	15
